

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 7519/2019

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

NARENDRA SINGH & ORS.

Respondent(s)

Date : 05-12-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Vishwa Pal Singh, AOR
Mr. Ronak Karanpuria, Adv.

For Respondent(s)

M/S. Manoj Swarup And Co., AOR
Mr. Anubhav Kumar, Adv.
Mr. Ankit Agarwal, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Appearance :Ld. counsel for petitioner is present.

Ld. Counsel for respondent is present.

Respondent Nos. 1 and 3 failed to file Counter Affidavit.

Four weeks' time, as a last chance is given to Ld. counsel for the petitioner to comply order dated 4.10.2019 of this Court in respect of respondent No. 2.

List on 12.02.2020.

RAJIV KALRA
Registrar

pm